

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP 16/215 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

NAME OF THE COMPANY: M/s Beogen Indec Biotech India Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 441

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Manish Raj, CP for ROC Delhi.

ORDER

None is present for the Applicant.

Mr. Manish Raj is present for the ROC.

Court notices be issued to the Petitioner through counsel. Report be filed by the ROC.

To come up on 15th December, 2017.

**(S. K. Mohapatra)
Member (T)**

**(Ina Malhotra)
Member (J)**